

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2446
ANSWERED ON 10/08/2026**

PRADHAN MANTRI AWAS YOJANA – URBAN IN ODISHA

2446. SHRI MANMOHAN SAMAL:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) total number of houses sanctioned, grounded, completed and occupied under Pradhan Mantri Awas Yojana-Urban (PMAY-U) and PMAY-U 2.0 across the country and in the State of Odisha, State-wise and district-wise in respect of Odisha;
- (b) the details of Central assistance sanctioned, released and utilized under the scheme across the country and in Odisha during the last five years;
- (c) the number of beneficiaries belonging to Scheduled Castes, Scheduled Tribes, women, senior citizens and differently-abled categories under the scheme, both nationally and in Odisha; and
- (d) the steps taken by Government to expedite the completion of pending houses under PMAY-U and PMAY-U 2.0?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (d): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana – Urban (PMAY-U) since 25.06.2015 to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 ‘Housing for All’ Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries. The Scheme Guidelines may be accessed at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>.

Based on the project proposal submitted by States/Union Territories (States/UTs), a total of 127.68 lakh houses including 16.20 lakh under PMAY-U 2.0 have been sanctioned by the Ministry, so far. Out of which, 121.03 lakh houses have been grounded and 99.07 lakh are completed/ delivered to the beneficiaries across the country as on 13.07.2026. Further, a total of ₹2.12 lakh crores of Central Assistance have been approved of which ₹1.81 lakh crores have been released to States/UTs based on the compliances submitted by them and ₹1.74 lakh crores are utilized across the country.

Based on proposals received, a total of 2.37 lakh houses have been sanctioned in State of Odisha under PMAY-U & PMAY-U 2.0, of which 2.01 lakh houses have been grounded and 1.74 lakh houses are completed/delivered to the beneficiaries. Against the sanctioned houses under the scheme in Odisha, a total of ₹3,681.50 crores of Central Assistance has been sanctioned, of which ₹2,916.21 have been released to the State as per compliances submitted by them.

Contd....2/-

State/Union Territory (UT)-wise details of houses sanctioned, grounded, completed and occupied under Pradhan Mantri Awas Yojana-Urban (PMAY-U) and PMAY-U 2.0 across the country including State of Odisha are given at Annexure-I. In addition, district-wise details of houses sanctioned, grounded, completed and occupied under aforesaid schemes in the State of Odisha are given at Annexure-II. The details of Central Assistance approved, released and utilized under the schemes across the country including Odisha during the last five years are at Annexure III. The details of houses sanctioned for Scheduled Castes (SCs), Scheduled Tribes (STs), women, senior citizens and differently-abled categories under PMAY-U & PMAY-U 2.0 across the country as well as in the State of Odisha are also given in Annexure-III.

The Ministry conducts regular reviews with the States/UTs to monitor progress of implementation of the scheme and expedite completion & occupancy of sanctioned houses within the stipulated timeline.

State/UTs wise details of Physical progress under PMAY-U & PMAY-U 2.0

Sr. No.	Name of the State/ UT	Physical Progress of Houses (Nos)							
		PMAY-U				PMAY-U 2.0			
		Sanctioned	Grounded	Completed	Occupied	Sanctioned	Grounded	Completed	Occupied
1	A&N Island	260	260	233	47	1	1	1	1
2	Andhra Pradesh	19,06,887	18,26,840	11,36,146	10,73,082	61,084	43,947	1,980	1,826
3	Arunachal Pradesh	8,068	8,068	8,068	6,852	6,219	4,937	1,427	1,427
4	Assam	1,69,626	1,69,097	1,48,441	1,48,441	52,317	15,503	66	64
5	Bihar	2,91,422	2,91,224	2,01,801	2,01,750	1,75,433	1,34,406	387	372
6	Chandigarh	1,256	1,256	1,256	1,256	30	30	30	27
7	Chhattisgarh	2,81,111	2,80,776	2,64,619	2,52,660	65,142	27,977	3,765	3,536
8	Delhi	29,976	29,976	29,976	29,976	3,649	3,649	3,649	2,977
9	DNH & DD	9,947	9,947	9,689	9,563	765	765	765	628
10	Goa	3,146	3,146	3,146	3,146	34	34	34	30
11	Gujarat	9,72,025	9,71,456	9,54,638	9,20,956	1,63,645	69,280	39,349	31,655
12	Haryana	1,14,667	85,976	73,293	73,277	21,441	1,499	1,365	1,066
13	Himachal Pradesh	12,640	12,640	12,100	12,082	1,394	789	42	38
14	J&K	42,584	42,547	35,953	35,953	3,398	1,360	8	9
15	Jharkhand	2,29,156	2,10,676	1,70,344	1,67,362	14,187	118	106	97
16	Karnataka	5,76,956	4,97,744	4,05,596	3,60,180	1,124	1,124	1,124	986
17	Kerala	1,61,957	1,55,431	1,42,973	1,42,870	294	294	294	248
18	Ladakh	987	987	978	978	151	84	31	31
19	Madhya Pradesh	9,46,592	9,45,711	8,99,401	8,89,002	93,349	52,454	10,921	8,666
20	Maharashtra	11,85,439	11,55,256	10,35,641	9,84,922	1,98,801	61,329	38,911	31,217
21	Manipur	52,519	49,657	24,043	24,043	3,528	1,568	3	3
22	Meghalaya	4,758	4,123	3,129	3,129	3,934	457	9	9
23	Mizoram	39,150	39,109	34,260	34,260	1,554	252	2	1
24	Nagaland	31,067	31,060	30,228	30,196	6,156	1,104	-	-
25	Odisha	2,03,380	1,86,268	1,71,291	1,66,995	33,736	15,024	3,113	3,102
26	Puducherry	15,995	15,933	12,867	12,867	3,757	3,336	56	50
27	Punjab	1,20,990	1,18,597	1,02,797	1,02,495	37,778	16,897	2,700	2,174
28	Rajasthan	2,92,400	2,89,967	2,62,376	2,56,911	88,246	54,906	14,428	12,152
29	Sikkim	301	301	220	220	-	-	-	-
30	Tamil Nadu	6,67,138	6,66,626	6,29,751	5,87,136	18,577	7,083	2,334	1,925
31	Telangana	2,48,074	2,48,074	2,25,597	1,85,943	1,41,298	25,379	4,076	3,852
32	Tripura	87,895	87,098	82,874	82,874	4,318	1,868	68	68
33	Uttar Pradesh	17,60,866	17,55,238	17,18,527	16,84,760	3,99,313	2,86,040	7,272	6,090
34	Uttarakhand	63,605	62,826	55,062	43,958	3,484	3,040	1,182	951
35	West Bengal	6,15,105	6,06,238	5,33,213	5,32,403	11,950	5,158	5,150	4,390
Total		111.48 Lakh	112.61 Lakh*	97.63 Lakh*	95.54 Lakh*	16.20 Lakh*	8,41,692	1,44,648	1,19,668

* Includes completed (3.42 lakh)/ grounded (4.01 lakh)/ occupied (4.91 lakh) houses of JnNURM during mission period.

District-wise number of houses sanctioned, grounded, completed and occupied under PMAY-U and PMAY-U 2.0 in the State of Odisha

Sr. No.	District	Physical Progress of Houses (Nos)							
		PMAY-U				PMAY-U 2.0			
		Sanctioned	Grounded	Completed	Occupied	Sanctioned	Grounded	Completed	Occupied
1	Anugul	6,137	5,878	5,464	5,464	744	438	66	66
2	Balangir	5,871	5,326	4,895	4,895	876	591	127	120
3	Baleshwar	7,978	6,855	6,398	6,398	3,232	1,822	169	169
4	Bargarh	4,534	4,464	4,285	4,285	897	534	199	199
5	Bhadrak	10,585	10,371	9,936	9,936	3,556	1,923	426	426
6	Boudh	1,256	1,247	1,210	1,210	65	21	2	2
7	Cuttack	11,905	10,741	10,126	9,703	2,061	604	91	91
8	Deogarh	1,537	1,461	1,352	1,352	235	109	17	17
9	Dhenkanal	11,371	10,623	10,079	10,079	1,879	1,104	237	237
10	Gajapati	1,182	1,153	1,124	1,124	156	135	56	56
11	Ganjam	18,194	17,376	16,787	16,483	2,051	1,275	402	402
12	Jagatsinghapur	1,830	1,807	1,744	1,744	512	173	31	31
13	Jajapur	3,416	3,349	3,112	3,015	479	262	42	42
14	Jharsuguda	3,261	3,224	3,062	3,062	479	236	30	30
15	Kalahandi	5,911	5,315	4,746	4,746	733	373	73	73
16	Kandhamal	3,977	3,727	3,406	3,406	270	100	32	32
17	Kendrapara	5,608	5,360	5,074	5,074	495	412	132	132
18	Kendujhar	8,711	7,361	6,694	6,694	907	423	59	59
19	Khordha	20,651	18,219	15,991	12,719	1,985	147	28	28
20	Koraput	13,394	11,727	9,464	9,464	1,249	678	104	104
21	Malkangiri	2,018	1,941	1,599	1,599	370	215	62	62
22	Mayurbhanj	8,009	7,492	6,858	6,858	648	387	75	75
23	Nabarangpur	3,316	2,903	2,766	2,766	196	132	1	1
24	Nayagarh	3,962	3,835	3,717	3,717	829	287	62	62
25	Nuapada	6,683	6,285	5,481	5,481	1,920	582	126	122
26	Puri	5,122	4,669	4,286	4,286	657	380	115	115
27	Rayagada	3,442	2,938	2,617	2,617	177	123	24	24
28	Sambalpur	9,689	8,979	8,279	8,279	3,886	771	128	128
29	Sonepur	4,366	4,269	3,968	3,968	446	191	21	21
30	Sundargarh	9,464	7,373	6,771	6,571	1,746	596	176	176
Total		2,03,380	1,86,268	1,71,291	1,66,995	33,736	15,024	3,113	3,102

Details of Central assistance sanctioned, released and utilized during last five years (FY 2021-26) along with houses sanctioned for Scheduled Castes (SCs), Scheduled Tribes (STs), women, senior citizens and differently-abled categories since inception under PMAY-U & PMAY-U 2.0 at National level and for the State of Odisha

Sr. No.	Particulars		National level	Odisha
1	Central Assistance Since Inception (₹ in Cr.)	Approved	2.12 Lakh Cr.	3,682
2		Released	1.81 Lakh Cr.	2,916
3		Utilised	1.74 Lakh Cr.	2,609
4	Central Assistance during last five years (FY 2021-26) (₹ in Cr.)	Approved	72,862.19	1,550.25
5		Released	79,214.53	1,077.50
6		Utilised	79,214.53	1,077.50
7	Construction of Houses Since Inception (Nos)	Approved/ Sanctioned	1,27,68,032	2,37,116
8		SC	21,26,039	56,067
9		ST	5,93,668	29,347
10		Women*	99,76,364	1,78,426
11		Senior Citizen*	8,70,919	24,904
12		Differently-Abled (PWD)*	73,925	504

* Houses Sanctioned for women, sr. citizen and PWD are not mutually exclusive and appears in all categories including General, SC and ST.